

इस्पात श्रीर खान मंत्रालय में उपमंत्री
(श्री सुबोध हंत्तवा): (क) जी, नहीं।

(ख) सरकार के पास ऐसी कोई
जानकारी नहीं है।

Visit to India by a Mongolian delegation

9826. SHRI BANAMALI BABU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a Mongolian delegation visited India in April and had discussions with Indian officials; and

(b) if so, the nature of discussions held and the out-come thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

(b) Matters of bilateral importance and issues of common interest in international relations were discussed. The talks revealed identity or close similarity of views on the various matters discussed.

Cost of transport of finished products of H.L.L.

9827. SHRI G. P. YADAV: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether cost of transport of finished product of Latex Ltd. is ten times the cost of transport of raw latex.

(b) if so, whether two members of Board of Directors of the Company had recommended dispersal of future Nirodh factories and opposed shifting its Head Office from Delhi; and

(c) if so, the reaction of the Government and the action taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI KONDAJI BASAPPA): (a) The cost of transport of finished product of Hindustan Latex Ltd. is about 5 to 6 times the cost of transport of raw latex.

(b) and (c). Government themselves had taken a decision on the dispersal of Nirodh factories. Though two of the Directors in the course of discussion in the meeting of the Board did not favour the shifting of the Head Office of the Hindustan Latex Limited to Trivandrum, finally the Board unanimously decided to shift the Head Office to Trivandrum from Delhi.

12 hrs.

QUESTION OF PRIVILEGES

ALLEGED ASPERSIONS ON PARLIAMENTIN A LETTER TO LT. GOVERNOR DELHI BY THE CHAIRMAN OF NEW FRIENDS HOUSE BUILDING SOCIETY, DELHI.

MR. SPEAKER: Now, Shri Atal Bihari Vajpayee to raise question of privilege.

श्री अटल बिहारी वाजपेयी (ग्वालियर) : अध्यक्ष जी मैं नियम 222 के अन्तर्गत सदन की मानहानि का एक मामला उठाने की इजाजत चाहता हूँ। यह मानहानि का मामला न्यू फ्रेंड्स कोऑपरेटिव हाउस बिल्डिंग सोसाइटी के चेयरमैन, श्री जगजीत सिंह के खिलाफ है।

इस सोसाइटी के कार्यकलापों पर सदन में कई बार चर्चा हो चुकी है। इस के चेयरमैन तथा मैनेजिंग कमेटी के सदस्य लेफ्टीनेंट गवर्नर द्वारा नियुक्त ह। अध्यक्ष महोदय, 7 मई 1974 को श्री जगजीत सिंह ने लेफ्टीनेंट गवर्नर, श्री बालग्वर प्रसाद को एक पत्र लिखा, उसकी फोटों स्टेट कापी मेरे पास हैं। मैं उस को पढ़ कर सदन को सुनना चाहता हूँ।